

JUSTRIDE ENTERPRISES LIMITED

CIN: L74899DL1967PLC004704

REGISTERED OFFICE: Flat No. 133, C4E, Pocket No.11, Janakpuri New Delhi, North Delhi-110058

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OPEN OFFER FOR ACQUISITION UP TO 3,83,022 (THREE LAKH EIGHTY-THREE THOUSAND TWENTY-TWO) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF RS. 10/- (RUPEES TEN ONLY) EACH, REPRESENTING 26% OF THE VOTING SHARE CAPITAL OF JUSTRIDE ENTERPRISES LIMITED (THE "TARGET COMPANY"), BY JUST RIGHT LIFE LIMITED (FORMERLY KNOWN AS STEPPING STONE CONSTRUCTIONS PRIVATE LIMITED) ("ACQUIRER 1") & MS. SUKRITI GARG ("ACQUIRER 2") (HEREINAFTER COLLECTIVELY REFERRED TO AS THE "ACQUIRERS"), PURSUANT TO AND IN COMPLIANCE WITH THE REQUIREMENTS OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AND SUBSEQUENT AMENDMENTS THERETO ("SEBI (SAST) REGULATIONS"), FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY.

This announcement cum corrigendum to the PA (as defined below), DPS (as defined below), the DLOF (as defined below) and LOF (as defined below) ("**Announcement cum Corrigendum**") is being issued by Fedex Securities Private Limited, the Manager to the Open Offer ("**Manager to the Offer**" or "**Manager**"), for and on behalf of the Acquirers in respect of the Open Offer to the Public Shareholders pursuant to and in compliance with applicable provisions under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**"). This Announcement cum Corrigendum should be read in continuation of, and in conjunction with the Public Announcement ("**PA**") dated April 20, 2022 in relation to the Offer, Detailed Public Statement ("**DPS**") which was published on April 27, 2022 in Business Standard Newspaper (English and Hindi - All editions), Metro Media (Hindi New Delhi Edition) and Nav Shakti Newspaper (Regional - Mumbai edition), the Draft Letter of Offer ("**DLOF**") filed with the Securities and Exchange Board of India ("**SEBI**") on May 6, 2022 and the Letter of Offer (LOF) filed with the Securities and Exchange Board of India ("**SEBI**") on June 06, 2022. Capitalised terms used in this Announcement cum Corrigendum have the meaning assigned to them in the PA, DPS, DLOF and LOF.

The Public Shareholders are requested to take note of the following amendments or modifications:

The disclosure of delayed compliance under Regulation 31(4) of SAST by the Promoter of 4 days is corrected to and be read as 122 days instead of 4 days. Accordingly, sub para 12 of Para V shall be read as follows:

"12. The Target Company has furnished the below details of delayed compliance under SEBI (SAST) Regulations to Securities and Exchange Board of India while seeking the observation letter from SEBI for the Open Offer. SEBI shall take appropriate action for the below mentioned delayed compliance.

Sr. No.	Regulation / Sub Regulation	Financial Year	Due date for compliances	Actual Date of compliances	Delay, if any	Status of Compliance with Takeover Regulations	Remarks, if any
1.	30(1) and (2)	2019-20	01-06-20	-	-	-	The Company was unable able find the copy of submission. However, the Annual disclosure filed status does appear on the BSE website
2.	31(4)	2021-22	11-04-22	10-08-2022	122 days	Delayed Complied	The promoter had inadvertently sent to incorrect email id of BSE on April 15, 2022.
3.	29(2)	2017-18	11-02-2018	March 14, 2018	29 days	Delayed Complied	

OTHER INFORMATION

- Except as detailed in this Announcement cum Corrigendum, all other terms, conditions and contents of the Open Offer and the PA, DPS, DLOF and LOF remain unchanged.
- This Announcement cum Corrigendum is expected to be available on the website of SEBI at www.sebi.gov.in.

Issued on behalf of the Acquirers by the Manager to the Offer

	FEDEX SECURITIES PRIVATE LIMITED B 7, 3rd Floor, Jay Chambers, Dayaldas Road, Vile Parle (East), Mumbai - 400 057, Maharashtra, India Tel No.: +91 81049 85249 E-mail: mb@fedsec.in ; Investor Grievance E-Mail: mb@fedsec.in ; Website: www.fedsec.in Contact Person: Yash Kadakia SEBI Registration Number: INM000010163
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Signatures of the Acquirers

Sd/- M/s Just Right Life Limited (formerly know as Stepping Stone construction Private Limited) Authorised Signatory Hari Bhagwan Sharma	Sd/- Ms. Sukriti Garg (through Power of Attorney)
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Place: Mumbai
Date: August 18, 2022